

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:29th September, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
FOR HEARING				
2.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vivek Choudhary, Adv. Mr. Yadvendra Yadav, Adv.	
3.	Original Application No. 85/2016(CZ)	Shri Kumaun Samaj (Uttarakhand) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
4.	Original Application No. 336/2014(CZ) (M.A.No.528/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv. Mr. Vijay Shahani, Adv.	
6.	Original Application No. 159/2014(CZ) (M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	
7.	Original Application No. 26/2016(CZ) (M.A.No.760/16)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	
8.	Original Application No. 83/2016(CZ) (M.A.No.600/16)	Ashok Chere Vs. State of Madhya Pradesh & 6 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
9.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer &Anr.	Mr. Arun Kumar Sharma, Adv. Mr. Rohit Sharma, Adv. Mr. B.N.Kochar, Adv.	

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S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING (AFTER ABOVE BENCH)				
10.	Original Application No. 44/2013(CZ) (M.A.No.625/16) (M.A.No.716/16)	Tribunal At Its Own (<i>Fly Ash, Thermal Power</i>) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv.	
11.	Original Application No. 124/2014(CZ)	Ajay Dubey (<i>Fly Ash</i>) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
12.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
13.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Kumar Agarwal, Adv. Ms. Parul Bhadoria, Adv.	
14.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (<i>Fly Ash Power Project</i>) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
15.	Appeal No. 42/2015(CZ) (M.A.No.563/16)	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
16.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	

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